



IN THE HIGH COURT OF MADHYA PRADESH  
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE G. S. AHLUWALIA

ON THE 20<sup>th</sup> OF NOVEMBER, 2024

CRIMINAL REVISION No. 2643 of 2023

*SMT MEGHA SHARMA*

*Versus*

*ANIL SHARMA*

.....  
Appearance:

Shri Rukvendra Singh Ghuraiya - Advocate for the petitioner.

Shri Chandra Prratapp Singh Kushwah- Advocate for the respondent.  
.....

ORDER

This criminal revision under Section 397, 401 of Cr.P.C. has been filed against the order dated 25/04/2023 passed by Additional Judge to the Court of Principal Judge Family Court, Jabalpur in case No.138/2022.

After arguing the matter at length, counsel for petitioner seeks permission of this Court to withdraw this revision.

Accordingly, it is **dismissed as withdrawn**.

(G. S. AHLUWALIA)  
JUDGE

PjS/-